

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM**

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/619/(IB)/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : GOBI TEXTILES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Preeti . S. Arasu for Rajagopal & Raghunathan Advocates	Counsel for Petitioner	Preeti S. Arasu 15/11/2017
2.	S. Rajasekar	Def F Rajasekar	

ORDER

Counsels for both the parties are present. It has been submitted that they are exploring the ways and means to settle the outstanding debt and prayed for time. At request time is enlarged. Put up on **20.11.2017 at 10.30 A.M.**

sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)